

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-220-2020
WITH
LD-VC-OCW-137-2020

Sankappa Shetty (dec.)
through LR's & Anr.

... Petitioners

Vs

Sarita Sadanand Vente alias
Savita Sadananda Vete & Ors.

... Respondents

Shri S.G. Desai, Advocate for the Petitioners.
Shri Sudesh Usgaonkar, Advocate for the Respondents.

Coram : DAMA SESHADRI NAIDU, J.

Date : 14 December 2020

P.C. :

The learned senior counsel for the petitioners insists on stay of the operation of the decree.

2. The respondents' counsel assures the Court that until the matter is heard the respondents will not press for execution of the decree. He wants the matter posted after vacation.

3. Post the matter on 04.01.2021.

DAMA SESHADRI NAIDU, J.

NH